

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/03/2019

O.A./260/1083/2014

SUMANTA KUMAR MOHANTY
-V/S-
M/O RAILWAYS

ITEM NO:2

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T.Rath

| Notes of The Registry | Order of The Tribunal | | |
|--------------------------------------|---|--------------------------------------|-------------------------------------|
| | <p>None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 28.02.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p> | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
| (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | | |